GOVERNMENT OF INDIA MINISTRY OF MINES

RAJYA SABHA UNSTARRED QUESTION NO. 749

ANSWERED ON 02.12.2024

ROLLING OUT THE CRITICAL MINERAL MISSION

749 SHRI RAJIB BHATTACHARJEE:

SHRI BRIJ LAL:

DR. K. LAXMAN:

SHRI RAMBHAI HARJIBHAI MOKARIYA:

SHRI NARAYANA KORAGAPPA:

Will the Minister of MINES be pleased to state:

the steps taken to launch the Critical Mineral Mission for domestic production, recycling of critical minerals and overseen acquisition of critical mineral assets?

ANSWER

THE MINISTER OF COAL AND MINES (SHRI G. KISHAN REDDY)

In order to make India self-reliant in critical minerals, a multipronged approach has been adopted by the Ministry. The Mines and Minerals (Development and Regulation) Act, 1957, has been amended in 2023. The Central Government has been empowered to auction blocks for critical and strategic minerals. Additionally, a new mineral concession namely, Exploration Licence has been introduced for 29 critical and deep-seated minerals, which will permit the licencee to undertake reconnaissance and prospecting operations for these minerals.

The Ministry of Mines has also entered into bilateral agreements with countries rich in critical minerals. KABIL, a JV of Ministry of Mines, has acquired an area of 15703 Ha in the Catamarca province of Argentina, for exploration and mining Lithium.

Union Finance Minister in the Union Budget 2024-25 on 23rd July, 2024 has announced the setting up of a Critical Mineral Mission for domestic production, recycling of critical minerals and overseas acquisition of critical mineral assets. The Mission aims to strengthen India's Critical Mineral value chain encompassing all stages, starting from mineral exploration, mining to beneficiation, processing and recovery from end-of-life products and ensure self-sufficiency in meeting the industrial demands. The Ministry has done consultations with stakeholders on the proposed Mission.
